

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/01/2019

C.P./260/57/2015

SHOWCAUSE NOT FILED

JASOBANTA SAHOO

-V/S-

S K SHARMA

ITEM NO:27

FOR APPLICANTS(S) Adv. : Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the applicant submitted that the order of this Tribunal has been set aside by the Hon'ble High Court and the matter is remitted. Ld. Counsel for the Respondents agrees to this submission. Accordingly, the C.P. is dropped. Notices discharged.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
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